

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

124 (ND)/14

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.05.2019**

**NAME OF THE COMPANY: Sh. Jasmohan Singh & Ors V/s. M/s. Walco
Engineering Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

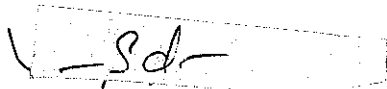
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Sourabh Gupta, Advocate

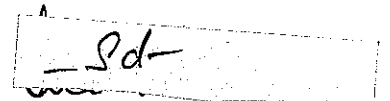
For the Respondent (s) : None

ORDER

Request for an adjournment is being made on behalf of the counsel for the petitioner. At request, adjourned to 24th July, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**